

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 109 of 2016 (SZ)

Applicant(s)

Mr. B. Ramraja, Muthialpet
Puducherry

Respondent

Vs. The Chairman, National Coastal Zone
Management Authority, Ministry of
Environment, Forests & Climate Change,
New Delhi and 4 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr. G.M. Syed Nurullah Sheriff for R1
M/s. M.K. Subramanian &
P. Velmani for R2 and R3
Mrs. H. Yasmeen Ali for R4
M/s. S. Bhagavan, S.A. Gandhi and
R. Nepoliyan for R5

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 26th May, 2017</p> <p>There is no representation on behalf of the applicant. However the respondents are represented by the counsel.</p> <p>Post the matter for hearing on 25.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>